

24.8.2000

Hon Mr S.K. Naqui JM

Hon Mr M.P. Singh AM

Sri R.P. Singh for the
applicant. Kun S. Srivastava for
the respondents.

Sri R.P. Singh learned
Counsel for the applicant
mentions that the applicant is
not contacted him for more than
5 years hence he is not in
a position to mention whether
the applicant is any more
interested to prosecute the case.
and, therefore, he cannot mention
for his representation today for
want of instruction. Dismissed
Accordingly.

AM

JM

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